

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2115  
ANSWERED ON:18.12.2013  
EMPLOYEES ON DEPUTATION IN KVS  
Verma Shri Sajjan Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether a number of posts have been filled up in Kendriya Vidyalayas (KVs) by the employees hired on contract basis;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the CCS rules are applicable to contractual employees; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) Yes, Madam. At present, about 7700 teachers are hired on a contractual basis against existing vacancies.
- (b) The recruitment process for filling up regular vacancies is a continuous process. The contractual teachers are engaged to avoid any interruption in the regular studies of the students, till the regular teachers become available.
- (c) & (d) The contractual employees are governed by the terms of the agreement entered into by both the parties, at the time of engagement.